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Title: Regarding online sale of banned, duplicate and expired medicines-laid.

SHRI S. R. PARTHIBAN (SALEM): Since 2014, the Central Government has been trying to introduce legislation to promote the sale of medicines online. About 45000 registered members and about 2 lakh dependents on them will be affected in Tamil Nadu alone.

Is there any law to sell pharmaceutical products online? When there is no such law, after the Chennai High Court and Hon'ble Supreme Courts orders, why is the Government not banning the television and print media advertisements?

They are selling banned, duplicate, expired and illegal medicines online. Youths are misusing it leading to social degradation. There is no such mechanism to monitor and control the quality and consumer details.

Hence, I request to the Minister to not encourage and ban the online sale of medicines.